

Item No. 01

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
(Through Video Conferencing)**

Original Application No. 17/2018 (SZ)

K. Raja Karuppasamy

Applicant(s)

Versus

State of Tamil Nadu & Ors.

Respondent(s)

Date of hearing: 18.02.2019

**CORAM: HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. C. R. Prasanan

For Respondent (s): Mr. S.V. Vijay Prashanth, Advocate for R-1, R-5 and R-7

Mr. C. Kasirajan, Advocate for TNPCB

Mr. N. Vanaraj & Mr. S. Prem Rajkumar, Advocates for  
Respondent No. 9

**ORDER**

The Pollution Control Board has filed a statement stating that a Show Cause Notice dated 28.01.2019 has been issued to the 9<sup>th</sup> Respondent giving 15 days time for submitting his reply and after expiry of same, necessary action will be initiated. Learned Counsel for the Pollution Control Board submitted that they have received a reply from the Respondent No. 9 and appropriate orders will be passed shortly.

Learned counsel for the Respondent No.9 wants time to file reply statement.

State Pollution Control Board is directed to proceed with the matter in accordance with law and submit a final action taken report in this regard. Prayer for filing the reply by 9<sup>th</sup> Respondent is also allowed.

List this matter on 25<sup>th</sup> February, 2019.

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

February 18, 2019  
O.A. No. 17/2018 (SZ)